

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III Floor, Arera Hills**

**Date: 23<sup>th</sup> January, 2015**  
**TIME: 10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 116/2013 (CZ) M.A. No. 627/14 M.A. No. 640, 641, 642/14 M.A. No. 681, 682 683/14 M.A. No. 711,712, 713/14 M.A. No. 35, 36 /15 M.A. No. 45/15	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhabsar Adv Mr. B.C. Rawat Adv.	
2.	Original Application No. 318/2014 (CZ)	Babulal Jajoo Vs. State of Rajasthan & 5 Ors.	Dr. M.S. Kachhawa Adv. Mr. Avtar Singh Adv.	
3.	Original Application No. 337/2014	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R-(BMC)	
4.	Appeal No. 08/2014 (CZ)	Chhattisgarh Plastic Nirmata Evam Vikreta Sangh Vs. State of Chhattisgarh & Ors.	Mr. Shantanoo Saxena Adv. Mr. Dharamveer Sharma Adv.	
5.	Original Application No. 313/2014 (CZ)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush dev bajpai Adv. Mr. Sandeep Singh Adv. For R-MPPCB	
6.	Original Application No. 160/2014 (CZ)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv.	

7.	Original Application No. 158/2014	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB	
8.	Original Application No. 159/2013	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9	
9.	Original Application No. 163/2014 (M.A. No.430/14)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh Mandloi Adv. Mr. Shreya Raj Saxena, Adv.	
10.	Original Application No. 19/2014 (M.A. No.32/15)	Fly Ash Bricks Manufacture Welfare Society Vs. State of M.P. &11 Ors.	Mr. Qasim Ali, Adv. Mr. Sanjev Mishra Adv. Mr. Sachin K. Verma, Adv For R-1 Ms. Parul Bhadoria Adv., Adv. for R-2 Mr. Purushaindra Kaura Adv. Mr. Om. S. Shrivatav Adv. for R-1 Mr. Mohd. Alauddin, Adv. for R- 7 Mr. S.S. Chouhan, Mr. Ranjeet Dwivedi Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
11.	Original Application No. 124/2014	Ajay Dubey Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv.	

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